

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

42. C.P.(IB)-598(MB)/2021

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2024**

NAME OF THE PARTIES: - Union Bank of India
V/s
Dipti Paras Shah

Section: - U/s 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

C.P.(IB)/598(MB)2021: -

Present: -

Adv. Suhail Mhasvadkar, i/b. M.V. Kini Law Firm

..... Financial Creditor (Union Bank of India) through VC.

Adv Kartikee Korgaonkar

.....RP Mahesh Sureka through VC.

Adv. Harshit Bhomia a/w Adv. Dinesh Kumar Dubey

.... Respondent.

Heard and Reserved for Orders.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)